

of India to take up the matter with the Government of Bangladesh ;

(b) if so, the action taken by Government in this regard ; and

(c) if no action has been taken so far, the reasons therefore and the likely date by which it would be taken ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) Yes, Sir.

(b) and (c) The subject falls within the domestic jurisdiction of the Bangladesh Government. The Government of India, therefore, are not in a position to either verify the facts or otherwise take up the question with the Bangladesh Government. The latter have repeatedly declared their commitment to ensuring freedom of worship to all communities. It is, of course, true that the atmosphere of cordiality in our bilateral relations with any other country could suffer if any group of their citizens should have a sense of insecurity because of their cultural status. This has been conveyed to the Bangladesh authorities in an appropriate context.

Upgradation of one Department of Rajendra Medical College, Ranchi

10265. **SHRI HARINATH MISHRA :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that during the Fourth Five Year Plan period, one Department of Rajendra Medical College, Ranchi (Bihar) was upgraded by the Central Government ;

(b) whether necessary help to the Department was given on the clear understanding that the upgradation would be maintained by it after the expiry of the Fourth Five Year Plan ;

(c) whether the upgraded Department is working as such, if so how ; and

(d) if not, why not ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR) : (a) to (d) The requisite information is being collected and shall be laid on the Table of the Sabha.

Land belonging to Bombay Port Trust given on Lease

10266. **SHRI SUBHASH YADAV :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the names of persons or parties to whom the Bombay Port Trust have given land belonging to the Bombay Port Trust on lease ;

(b) when the lease is to expire in each case ;

(c) whether Government are aware that certain parties to whom such lands were given on lease by the Bombay Port Trust have sold the land and the building constructed on it by some other parties ;

(d) if so, the details thereof ; and

(e) what action Government have taken in this regard ?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL) : (a) and (b) Bombay Port Trust Estates comprise 76.04 lakh sq. meters. Out of this, 35.35 lakh sq. meters of land is given on lease by Bombay Port Trust. Time and labour involved in compiling requisite information relating to large number of persons or parties to whom this land has been leased, will not be